

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
(DIVYANGJAN)
LOK SABHA**

**UNSTARRED QUESTION No.2232
TO BE ANSWERED ON 29.11.2016**

VISION DOCUMENT FOR DEVELOPMENT OF VULNERABLE SECTIONS.

2232: SHRI RAMSINH RATHWA:

Will the **Minister of SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state :

- (a) whether the Government proposes to prepare Vision Document for the development of other vulnerable sections such as women, children, small and marginal farmers, disabled, etc.;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

(MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT)

(SHRI KRISHAN PAL GURJAR)

(a) to (c) : The subject matter of this question is dealt by NITI Aayog. As per NITI Aayog:

The NITI Aayog has initiated an exercise to formulate vision and strategy for the period beyond the Twelfth Five Year Plan (which ends in March 2017), under which the following inter connected documents, with differing time horizons, are proposed to be prepared:

A vision document keeping in view the social goals set and/or proposed and Sustainable Development Goals (SDGs) for about 15 years i.e. upto 2030 which is co-terminus with the period to achieve SDGs.

7 year strategy from 2017-18 to 2023-24 to convert the long term vision into implementable policy and action as a part of "National Development Agenda" with a mid-term review after 3 years i.e. the year ending March 2020.

3 year Action document for 2017-18 to 2019-20 aligned to the predictability of financial resources during the 14 th Finance Commission Award period. This is to help translate into actions the goals of the Government to be achieved by 2019.
